

आणविक घड़ी

*४२०. श्री नवल प्रभाकर : क्या प्राकृतिक संसाधन तथा वैज्ञानिक गवेषणा मंत्री यह बात की पुष्टि करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली स्थित राष्ट्रीय भौतिक प्रयोगशाला में एक आणविक घड़ी बनाई जा रही है; और

(ख) यदि हां, तो क्या उस के पुर्जे भी वहीं बनाए जा रहे हैं ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Yes, Sir. The National Physical Laboratory has built up a quartz clock and experimental work is being done on linking this clock with selected frequencies in the molecular resonance spectrum of ammonia gas in the micro-wave region.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि यह आणविक घड़ी साधारण घड़ियों की तुलना में स्थायित्व की दृष्टि से कैसी होगी ?

श्री के० डी० मालवीय : इसके ऊपर तो अभी यह एक्सपेरिमेंट ही हो रहा है। उसका नाम एटमिक क्लॉक दे दिया है, वास्तव में तो यह उस से कुछ और ही है। अभी इससे अधिक कुछ नहीं कहा जा सकता।

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि इस घड़ी के सम्बन्ध में कितने दिनों से प्रयोग हो रहा है ?

श्री के० डी० मालवीय : जहाँ तक मुझे सूचना है, यह अभी हाल ही में तैयार हुई है।

Shri Jethalal Joshi: May I know whether there will be any difference in its working during peace time and during war time?

Shri K. D. Malaviya: I have no information on this.

Diwan Raghavendra Rao: May I know if research in the manufacture of these things is conducted by the scientists on their own initiative, or

at the instance of Government, or at the instance of business men if it is a commercial commodity?

Shri K. D. Malaviya: All of these are possibilities. I do not know specifically if some one else outside the National Physical Laboratory initiated it, but most probably the National Physical Laboratory initiated it.

Shri Gidwani: May I request that questions 424 and 438 may be taken up together?

Shri K. D. Malaviya: Sir, I have no objection.

Mr. Speaker: Yes, they may be taken together.

OIL PROSPECTING IN INDIA

*424. **Shri Gidwani:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a large number of foreign companies had applied for oil prospecting in India;

(b) if so, which are those companies;

(c) whether their applications have been disposed of; and

(d) if so, what is the decision?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Only three foreign companies have applied for oil prospecting in India. These are (i) the Standard Vacuum Oil Company, (ii) the American Overseas Petroleum Ltd. and (iii) the Assam Oil Co.

(c) and (d). Some applications have been disposed of and some concessions granted, while other applications are awaiting decision.

OIL PROSPECTING DIVISION

*438. **Shri Gidwani:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that Government propose to set up an Oil Prospecting Division; and

(b) if so, what will be its functions?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A scheme for the setting up of an Oil Prospecting Division has been drawn up and is receiving Government's urgent consideration. Details cannot be disclosed at present.

Shri Gidwani: What is the quantity and value of oil imported into this country every year?

Shri K. D. Malaviya: That question may be put to the Production Minister.

Shri Gidwani: I read in the press that Rs. 22 crores worth of oil was imported.....

Mr. Speaker: He may put the question to the Minister of Production, not to him.

Shri Gidwani: May I know whether any Indian companies have applied for licences for prospecting oil, and, if not, whether any efforts have been made to induce them to do so?

Shri K. D. Malaviya: So far as I know, there is no Indian oil prospecting company.

Shri Gidwani: Would it not then be better that the work should be done on behalf of Government than to allot this to foreign companies?

Mr. Speaker: He is making a suggestion.

Shri Meghnad Saha: May I know if any attempt has been made to include Indian personnel in these oil prospecting concerns?

Shri K. D. Malaviya: Yes, Sir. Under the agreement they have to train our people also for prospecting, and a number of people are included.

Shri Bansal: What are the terms and conditions under which these rights to explore are granted to foreign companies?

Shri K. D. Malaviya: There are different terms and agreements. In regard to one of them, namely the Standard Vacuum Oil Company, the

terms of agreement have been drawn up. It is a long agreement and I am afraid I cannot read it just now before the House. I require notice.

विन्ध्य प्रदेश में भारतीय प्रशासनिक सेवा संवर्ग के पद

*४२५. श्री बी० डी० शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विन्ध्य प्रदेश के कुछ कर्मचारी संघ लोक सेवा आयोग की स्वीकृति के बिना भारतीय प्रशासनिक सेवा संवर्ग के पदों पर स्थानापन्न रूप से काम कर रहे हैं ;

(ख) यदि हाँ, तो उन की संख्या कितनी है; और

(ग) क्या विन्धीय सरकार ने इस बात को रोकने के लिये कोई कार्यवाही की है ?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) Seven.

(c) Although I.A.S. Cadre posts are normally to be held by Cadre officers, the Cadre Rules permit State Service or other officers to hold the Cadre posts in the event of suitable Cadre officers not being available. A reference to the Union Public Service Commission is prescribed in cases where the period of such officiation exceeds or is likely to exceed six months. The Government of Vindhya Pradesh have been asked to refer the cases of the officers in question to the Union Public Service Commission for advice.

श्री बी० डी० शास्त्री : क्या मैं जान सकता हूँ कि आई० ए० एस० पोस्ट में आफिफिकेट करने का मौका सर्विस की सीनियोरिटी के मुताबिक दिया जाता है या प्रान्तीय सरकार की इच्छा पर निर्भर है कि जिस चाहें उसें ?

Shri Datar: Rules have been laid down according to which certain persons are to be taken from the provincial services by what is known as